- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-682/99]
- (iii) (a) Thirtieth Annual Report and Accounts of the Handloom Export Promotion Council, Chennai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-681/99]
- (iv) (a) Sixteenth Annual Report and Accounts of the Indian Silk Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-908/99]
- (v) (a) Forty-fifth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-931/99]
- I. Reports and Accounts (1998-99) of various corporations and related papers.
- II. Memoranda of Understanding (1998-99) between GOI and various Corporations.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table —

- 1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, Faridabad, for the year

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- 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-932/99]
- (ii) (a) Annual Report and Accounts of the Nathpa Jhakri Power Corporation Limited, New Shimla, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-932/99]
- (iii) (a) Twenty-third Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-720/99]
- (iv) (a) Eleventh Annual Report and Accounts of the Tehri Hydro Development Corporation Limited, Tehri (Garhwal), for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-721/99]
- (v) (a) Annual Report and Accounts of the Rural Electrification Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-719/99]

- II. A copy each (in English and Hindi) of the following papers :—
 - (i) Memorandum of Understanding between the Government of India (Ministry of Power) and North Eastern Electric Power Corporation Limited for the year 1999-2000. [Placed in Library. See No. LT-724/99]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and Rural Electrification Corporation for the year 1999-2000. [Placed in Library. See No. LT-725/99]

Report and Accounts (998-99) of the Hindustan Zinc Ltd. Udaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS (PROF. RITA VERMA): Sir, I lay on the Table, under sub-section (1) of Section 619 of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-third Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT-911/99)

RE. DEMAND FOR PROBE INTO CLANDESTINE DELIVERY OF GENERAL PERVEZ MUSHARAF'S LETTER TO HURRIYAT LEADER LODGED IN JODHPUR JAIL.

THE LEADER OF THE OPPOSITION (DR. MANMOHAN SINGH): Sir, with your permission, I would like to draw the attention of the Government to a disturbing news-item which has appeared in this morning's newspaper that there is correspondence between General Pervez Musharraf and an important Hurriyat leader, lodged in Jodhpur jail. I would like to know from the Government and the Government should come out with a statement. (Interruptions)